

Memo No. 4839(50) Dt 20.09.19

Copy forwarded to all the courts of this Judgeship/all Judge-in charge, Accounts of this Judgeship/All Judge-in-charge, Nizarat for information and necessary action.

Copy to Registrar's clerk/ P.A to District Judge, Balangir for information.

  
20/9/19

Registrar  
Civil Courts, Balangir.

OFFICE OF THE DISTRICT JUDGE, BALANGIR

ORDER NO 49 DT 2019

Dated this the 20th day of September, 2019

Consequent upon order of promotion No. 48 dt.20.9.2019 of Class- III and Class-IV employees of this Judgeship the following transfer and postings are made for smooth management of the office work in exigency of public service and for the interest of administration.

1. Sri Bikash Chandra Sarangi, Head clerk in the court of the Civil Judge(J.D)-cum-J.M.F.C Muribahal, being promoted to the cadre of Bench Clerk Grade-I in the scale of pay of Rs.44900/- (level-10) is transferred and posted as Bench Clerk grade-I in the court of the Addl. District and Sessions Judge, Titilagarh in place of Sri Ranjan Kumar Dash, transferred.
- 2- Sri Ranjan Kumar Dash, Bench Clerk Grade-I in the court of the Addl. District and Sessions Judge, Titilagarh is transferred and posted as Bench Clerk in the court of the District and Sessions Judge, Balangir in place of Sri Kunja Bihari Guru, transferred.
3. Sri Kunja Bihari Guru, Bench Clerk in the court of the District and Sessions Judge, Balangir, now attached in the court of the Civil Judge(S.D) Balangir is transferred and posted as Bench Clerk in the Court of the 1<sup>st</sup> Addl. District and Sessions Judge, Balangir in the existing vacancy.
4. Sri Harekrushna Patel, Sheristadar of the court of the Civil Judge(S.D) Balangir, now working as Bench Clerk, court of the District and Sessions Judge, Balangir, is withdrawn to his parent post.
5. Sri Arjun Kumar Sahu, Bench Clerk, Grade-III in the court of the S.D.J.M. Balangir, now attached in the court of the Civil Judge(S.D) Balangir, being promoted to the cadre of Bench Clerk Grade-II and equivalent post in the scale of pay of Rs. 35,400/- (Level-9), is posted as Bench Clerk Grade-II, in the court of the Civil Judge (S.D) Balangir in place of Sri Haribandhu Bagarty, transferred.
6. Sri Haribandhu Bagarty, Bench Clerk Grade-II, in the court of the Civil Judge (S.D) Balangir, now attached in the court of the S.D.J.M Balangir, is transferred and posted as Grade-II Bench Clerk in the court of the Civil Judge(S.D) Patnagarh, in place of Sri Abhas Chandra Panda, transferred.

7. Sri Abhas Chandra Panda, Bench Clerk, Grade-II in the court of the Civil Judge(S.D) Patnagarh, now attached in the District Court, Balangir (MAC) is transferred and posted as Head Clerk in the court of the Addl.District and Sessions Judge, Kantabanji, in the existing vacancy.
8. Sri Rajendra Kumar Panda, Bench Clerk Grade-III, in the court of the S.D.J.M Patnagarh, being promoted to the cadre of Bench Clerk Grade-II and equivalent post in the scale of pay of Rs. 35,400/- (Level-9), is posted as Sheristadar, in the court of the Add. Senior Civil Judge, Balangir in place of Sri Krushna Prasad Mishra, transferred, but kept attached to the court of the S.D.J.M Balangir. The work of Sheristadar be managed with the existing staff.
9. Sri Krushna Prasad Mishra, Sheristadar, in the court of the Add. Senior Civil Judge, Balangir, is transferred and posted as Head Clerk in the court of the Civil Judge(J.D)-cum-J.M.F.C Saintala, in the existing vacancy.
10. Sri Arun Kumar Mishra, Senior Clerk, in the court of the Civil Judge(J.D)-cum-J.M.F.C Muribahal, being promoted to the cadre of Bench Clerk Grade-II and equivalent post in the scale of pay of Rs. 35,400/- (Level-9), is posted as Head Clerk, in the court of the Civil Judge(J.D)-cum-J.M.F.C, Muribahal, in place of Sri Bikash Chandra Sarangi, transferred.
11. Sri Kartikeswar Luha, Jr. Clerk, in the court of the Civil Judge(J.D)-cum-J.M.F.C, Muribahal, being promoted to the cadre of Bench Clerk Grade-III in the scale of pay of Rs. 25,500/- (Level-7), is posted as such in the court of the Civil Judge(J.D)-cum-J.M.F.C, Muribahal, in place of Sri Arun Kumar Mishra, promoted.
12. Sri Soukial Majhi, Jr. Clerk in the court of the Civil Judge(J.D) Titilagarh, being promoted to the cadre of Bench Clerk Grade-III in the scale of pay of Rs. 25,500/- (Level-7), is posted as such in the court of the S.D.J.M Titilagarh, in the existing vacancy.
13. Sri Govinda Bariha, Jr. Clerk in the court of the Civil Judge(J.D) Balangir, being promoted to the cadre of Bench Clerk Grade-III in the scale of pay of Rs. 25,500/- (Level-7), is posted as Senior Clerk in the court of the Chief Judicial Magistrate, Balangir in place of Durga Prasad Padhi, transferred.
14. Sri Durga Prasad Padhi, Senior Clerk in the court of the Chief Judicial Magistrate, Balangir, now attached to the court of the Addl.District Judge, Patnagarh

is transferred and posted as Bench Clerk, Grade-III in the court of the Civil Judge(J.D) Patnagarh, in place of Sri Bhikari Charan Bag, transferred.

15. Sri Bhikari Charan Bag, Bench Clerk, Grade-III, of the in the court of the Civil Judge(J.D) Patnagarh, now attached in the court of the Addl.District Judge, Kantabanji is transferred and posted as such in place of Sri Suraj Kumar Dash, transferred.

16. Sri Suraj Kumar Dash, Senior Clerk in the court of the Addl. District Judge, Kantabanji, now attached in the court of the J.M.F.C Saintala, is transferred and posted as such, in place of Smt. Rashmi Prava Mishra, transferred.

17. Smt. Rashmi Prava Mishra, Bench Clerk Grade-III in the court of the J.M.F.C Saintala, now attached in the District Court, Balangir as Sessions Clerk(Statement Clerk) is transferred and posted as such in place of Smt.Bhagyabati Purohit, transferred.

18. Smt.Bhagyabati Purohit, Sessions Clerk, District Court, Balangir, now attached to the court of the Addl.District Judge, Patnagrh, as Senior Clerk, is transferred and posted as such in place of Sri Ananda Swarup Hota, transferred.

19. Sri Ananda Swarup Hota, Senior Clerk of the court of the Addl. District Judge, Patnagarh, now attached in the court of the Civil Judge(S.D) Patnagarh is transferred and posted as Bench Clerk, Grade-III in the court of the S.D.J.M Patnagarh in place of Sri Rajendra Kumar Panda, promoted.

20. Sri Subhranshu Bag, Junior clerk working as Naib Nazir, District Court, Balangir being promoted to the cadre of Bench Clerk Grade-III in the scale of pay of Rs. 25,500/- (Level-7), is transferred and posted as Senior Clerk in the court of the Presiding Officer, Spl Court under S.C & S.T(POA) Act, in place of Sri Sanjit Kumar Das, transferred, but kept attached as Naib Nazir, District Court, Balangir.

21. Sri Sanjit Kumar Das, Senior Clerk in the court of the Presiding Officer, Spl Court under S.C & S.T(POA) Act, Balangir, now attached to the court of the S.D.J.M, Balangir is posted as such in place of Sri Arjuna Kumar Sahu, promoted.

22. Miss. Lokita Dash, Jr. Clerk in the court of the Addl.Senior Civil Judge, Balangir is transferred and posted as Junior Clerk in the court of the Addl.District Judge, Kantabanji in the existing vacancy.

23. Miss. Lily Swain, Jr. Clerk in the court of Chief Judicial Magistrate, Balangir, now attached in the court of the Civil Judge (S.D) Balangir, is transferred and posted as Jr. clerk in the court of the Addl. District Judge, Kantabanji in the existing vacancy.
24. Miss. Pritirani Gadua, Asst. Comparing Clerk, Copying Section, Dist. Court, now attached in the Accounts Section, District Court, Balangir is transferred and posted as Jr. Clerk in the court of the J.M.F.C Kantabanji in the existing vacancy.
25. Miss. Aparna Swain, Jr. Clerk, L.R.C District Court, Balangir now attached to the copying Section (PP), is withdrawn and attached to the Accounts Section, Dist. Court, Balangir.
26. Sri Kiran Kumar Bhoi, Jr. Clerk to the Inspector of Process, Balangir, now attached to the court of the S.D.J.M, Balangir is transferred and posted as Jr. Clerk in the court of J.M.F.C Muribahal in place of Sri Kartikeswar Luha, promoted.
27. Sri Sanjeeb Kumar Nayak, Jr. Clerk in the court of the Civil Judge(J.D) Titilagarh is transferred and posted as such in the court of the S.D.J.M, Balangir, on his own representation, in place of Sri Ramakanta Naik, transferred.
28. Sri Ramakanta Naik, Jr. Clerk in the court of the S.D.J.M Balangir is transferred and posted as such in the court of the Civil Judge(J.D) Titilagarh.
29. Sri Jitendriya Biswal, Bench Clerk Grade-III (Civil) in the court of the Civil Judge (J.D) Titilagarh is directed to work as Accountant in addition to his own duties.
30. Sri Mahendra Naik, Executive Assistant, District Judge, Balangir is selected as Personal Assistant to District Judge, Balangir and posted as such.
31. Sri Manoranjan Panda, Stenographer Grade-I, of the court of the Presiding Officer, Special Court, S.C. & S.T (POA) Act, Balangir, now attached to the Special Judge(Vigilance), Balangir is selected as Personal Assistant to the Special Judge(Vigilance), Balangir and posted as such.
32. Smt. Jayanti Tripathy, Stenographer Grade-II in the court of the Civil Judge (S.D) Titilagarh, being promoted to the cadre of Stenographer Grade-I in the scale of pay of Rs. 44,900-( Level-10), is transferred and posted as such in the court of the Presiding Officer, Spl Court under S.C & S.T(POA) Act, in place Sri Manoranjan

Panda, transferred, but kept attached to the court of the Civil Judge (S.D) Titilagarh, until further order.

33. Sri Goutam Kumar Jena, Stenographer Grade-II in the court of the Civil Judge (S.D) Patnagr, now attached to the court of the A.D.J, Kantabanji, being promoted to the cadre of Stenographer Grade-I in the scale of pay of Rs. 44,900-( Level-10), is transferred and posted as such in the court of the Addl.District Judge, Kantabanji in place of Smt.Namita Barik, transferred.

34. Smt Namita Barik, Stenographer Grade-I in the court of the Addl. District Judge, Kantabanji, now attached to the court of the Civil Judge(S.D) Patnagarh is selected as Executive Assistant to the District Judge, Balangir, but kept attached to the court of the Civil Judge (S.D) Patnagarh, until further order.

35. Smt. Madhumita Panda, Stenographer Grade-III in the court of the Civil Judge (J.D) Saintala, being promoted to the cadre of Stenographer Grade-II in the scale of pay of Rs. 35,400-( Level-9), is transferred and posted as such in the court of the Civil Judge (S.D) Titilagarh, in place of Smt. Jayanti Tripathy, promoted but kept attached to the court of the Civil Judge (J.D) Saintala.

36. Miss. Binapani Rath, Stenographer Grade-III in the court of the J.M.F.C Balangir, now attached to the court of the J.M.F.C, Kantabanji, being promoted to the cadre of Stenographer Grade-II in the scale of pay of Rs. 35,400-( Level-9), is transferred and posted as such in the court of the Civil Judge (S.D) Patnagarh, in place of Sri Goutam Kumar Jena, promoted but kept attached to the court of the Civil Judge (J.D)-cum-J.M.F.C Kantabanji.

37. Sri Chittaranjan Dalei, Stenographer Grade-II, District Court,Balangir, now attached to the court of the S.D.J.M Balangir is withdrawn to his parent post.

38. Smt. Reena Naik,Jr. Typist in the court of the Civil Judge(J.D)-cum-J.M.F.C Loisingha, now attached to the copying section, (PP) District Court, Balangir, being promoted to the cadre of Senior Typist in the scale of pay of Rs. 25,500-( Level -7) is transferred and posted as such in the court of the Chief Judicial Magistrate, Balangir but further kept attached to the copying section (PP), Dist. Court, Balangir until further order.

39. Sri Muralidhar Sa, Daftary, in the court of the Civil Judge(S.D) Kantabanji, now attached to the court of the Civil Judge(J.D) Balangir being promoted to the cadre of

Process Server in the scale of pay of Rs. 18,000/- (Level-3) is transferred and posted as such in the court of the Addl. Civil Judge (J.D)-cum-J.M.F.C Loisingha in the existing vacancy but kept attached to the Civil Judge (J.D) Balangir and directed to work as peon, until further order.

40. Sri Nilakantha Singh, Daftary, District Court, Balangir, now attached to the English Office, District Court, Balangir being promoted to the cadre of Process Server in the scale of pay of Rs. 18,000/- (Level-3) is transferred and posted as such in the court of the Chief Judicial Magistrate, Balangir in the existing vacancy but kept attached to the English Office, District Court, Balangir, until further order.

41. Sri Prakash Sahu, Daftary in the court of the Civil Judge (S.D) Patnagarh, now attached to the court of Civil Judge (S.D) Balangir being promoted to the cadre of Process Server in the scale of pay of Rs. 18,000/- (Level-3) is transferred and posted as such in the Civil Judge (J.D) Patnagarh in the existing vacancy, but further kept attached to the court of the Civil Judge (S.D) Balangir and directed to work as peon, until further order.

42. Sri Surendra Kumar Bag, Library Attendant, District Court, Balangir, now attached to the court of the 2<sup>nd</sup> A.D.J, Balangir being promoted to the cadre of Process Server in the scale of pay of Rs. 18,000/- (Level-3) is transferred and posted as such in the court of the Addl. Civil Judge (J.D)- cum- J.M.F.C Loisingha in the existing vacancy, but kept attached to the court of the 2<sup>nd</sup> A.D.J, Balangir, and directed to work as peon, until further order.

43. Sri Kapila Barik, office peon, District Court, Balangir now attached to the court of the Addl. Senior Civil Judge, Balangir being promoted to the cadre of Library Attendant, District Court, Balangir in the scale of pay of Rs. 17,200/- (Level-2) is transferred and posted as such in place of Sri S.K, Bag, transferred, but kept attached to the court of the Addl. Senior Civil Judge, Balangir and directed to work as peon, until further order.

44. Sri Sane Tandi, N.W.M-cum-Sweeper, in the court of the Civil Judge (Jr.Divn) Saintala being promoted to the cadre of Daftary in the scale of pay of Rs. 17,200/- (Level-2) is transferred and posted as such in the court of the 1<sup>st</sup> Addl. District Judge, Balangir in the existing vacancy, but kept attached to the court the Civil Judge (J.D)-cum-J.M.F.C Saintala and directed to work as N.W.M-cum- Sweeper, until further order.

45. Sri Bibhu Bhusan Rana, Orderly Peon in the court of the Civil Judge (S.D) Titilagarh, being promoted to the cadre of Daftary in the scale of pay of Rs.17,200/- (Level-2) is transferred and posted as such in the court of the Civil Judge(S.D) Kantabanji in place of Sri Muralidhar Sa, transferred, but kept attached to the court of the Civil Judge (S.D), Titilagarh and directed to work as peon, until further order.

46. Sri Bijay Kumar Bhoi, N.W.M-cum-Sweeper in the court of the Addl. Civil Judge(J.D)-cum-J.M.F.C, Loisingha being promoted to the cadre of Daftary in the scale of pay of Rs. 17,200/- (Level-2) is transferred and posted as such in the court of the Civil Judge(S.D) Patnagarh, but further kept attached to the court of the Addl. Civil Judge(J.D)-cum-J.M.F.C Loisingha and directed to work as N.W.M-cum- Sweeper, until further order.


47. Sri Dillip Kumar Seth, Office peon in the court of the Addl. District Judge, Titilagarh being promoted to the cadre of Daftary in the scale of pay of Rs. 17,200/- (Level-2) is transferred and posted as such in the District Court, Balangir in place of Sri Nilakantha Singh, but kept attached to the court of A.D.J Titilagarh and directed to work as peon until further order.

48. Sri Santosh Panda, Addl. Night Watch Man, District Court, Balangir being promoted to the cadre of Gardener in the scale of pay of Rs. 17,200/- (Level-2) is transferred and posted as such in the District Court, Balangir in the existing vacancy, but directed to work as Night Watch Man, District Court, Balangir, until further order.

The effected employees be relieved in time by local arrangement directing to hand over detailed charge of their respective seats so as to join in their new assignment on 25.9.2019 forenoon positively. Sri Sanjeeb Kumar Nayak is not entitled to claim any T.A.

Accountant to note.

Inform all concerned.

  
DISTRICT JUDGE,  
BALANGIR